

In the National Company Law Tribunal, Jaipur

Item No. 206

CP No. (IB)-227/7/JPR/2019

UNDER SECTION 7 OF IBC, 2016

In the matter of:

M/s A. K. Shorewala Securities Ltd.

.....Applicant/Petitioners

VS.

Prayag Polytech Pvt. Ltd.

.....Respondent

Order delivered on 19.12.2019

**Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER**

For Petitioner (s) : Annie Singh Jhala, CS

**For Respondent(s) : Virender Ganda, Sr. Advocate
Vipul Ganda, Adv.
Sandeep Taneja, Adv.
Shelly Khanna, Adv.
Puneet Maheshwari, Adv.
Shreya Jain, Adv.
Aastha Trivedi, Adv.**

ORDER

Heard the submissions made by the counsel for the parties. In the interest of justice, post the matter to 30.01.2020.

Set

**(RAGHU NAYYAR)
TECHNICAL MEMBER**

Set

**(P. S. N. PRASAD)
JUDICIAL MEMBER**